

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1352/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Chakraborty,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the nd 3 March, 2020

Sub: Earned Leave and Station Leave.

Ref:- Your Email dated 27.02.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted extension of Earned Leave for 13 (thirteen) day w.e.f. 01.03.2020 to 13.03.2020 (suffixing 14.03.2020 & 15.03.2020), along with station leave permission w.e.f. 01.03.2020 till the morning of 16.03.2020, subject to submission of Leave Admissibility Report from the office of the the Principal Accountant General (A&E), Assam, Guwahati.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-48/2017/1353-/A, dated 3.3.2020
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.

2. Systems Analysts, Gauhati High Court, Guwahati.

60/3/3/2020
JT. REGISTRAR (VIGILANCE)

Rdgr